

THE RAJASTHAN HIGH COURT GUEST HOUSE RULES, 2014Notification No. 13/S.O/2014Date 31.10.2014**1. Title-**

These Rules shall be called "The Rajasthan High Court Guest House Rules, 2014".

2. These Rules shall apply to the High Court Guest House (new building) at A-2, Gandhi Nagar, Jaipur, and all other High Court Guest Houses at Jodhpur/Jaipur, except the Chief Justice's Guest House at Jaipur.

3. **Definitions-** In these Rules, unless the context otherwise requires-

(a) "Chief Justice" means Hon'ble the Chief Justice of Rajasthan High Court.

(b) "Caretaker" means the officer appointed as Manager of the Guest House, or any other official as may be designated by the Registrar General of Rajasthan High Court from time to time for proper upkeep and maintenance of the Guest House.

(c) "Day" means a period of 24 hours or part thereof from the time of occupation of room/rooms/suite in the Guest House.

(d) "Family" means parents, spouse and children of the sitting Hon'ble Judges who are not employed by High Court or are practising in the High Court or in Courts subordinate to the High Court of Rajasthan.

(e) "Guest House" means the bungalows/buildings declared as Guest House for Rajasthan High Court.

(f) "Nominee" means the Hon'ble Judge as may be authorised by Hon'ble the Chief Justice from time to time to act as His Lordship's nominee in relation to the affairs of the Guest House.

4. **Dignitaries/Persons entitled for use of guest house-**

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- (i) The Chief Justice of India and the Judges of the Supreme Court of India.
- (ii) The Chief Justice and other Judges of the Rajasthan High Court.
- (iii) The Chief Justices and Judges of other High Courts of India.
- (iv) Retired Judges of Supreme Court of India and retired Chief Justices including retired Chief Justices of the High Court of Rajasthan.
- (v) Retired Judges of Rajasthan High Court.
- (vi) Family members of the Chief Justice and Judges of the Rajasthan High Court.
- (vii) Any other dignitary or person with approval of Hon'ble the Chief Justice or His Lordship's nominee.

5. Reservation and Cancellation-

The accommodation in any Guest House shall be reserved with prior permission of Hon'ble the Chief Justice or his Lordship's nominee, and may be cancelled after serving ordinarily 48 hours notice.

6. Priority of use and occupation-

- (a) The accommodation in the Guest House shall be provided to the dignitaries in order of preference in which they are shown in Rule 4 above.
- (b) The accommodation reserved in the name of dignitary/person is liable to be cancelled if that is required to be provided to a dignitary who is placed higher in order of precedence as mentioned in Rule 4 above, subject to at least 48 hours notice.
- (c) The reservation of accommodation for the persons in the same category shall be on "first come first serve" basis.
- (d) The maintenance charges will be paid by the occupant to the Caretaker of the Guest House as per the prescribed rates in the Schedule appended to these Rules against proper receipt.

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7. Miscellaneous:

(a) Ordinarily, occupation of suites/rooms will be permitted for a period of three days. On a special request, the period may be extended by allotting authority upto seven days.

(b) The occupation of the Guest House shall be on casual basis. The allotment shall not be permitted for permanent, or semi-permanent basis. In any case, the allotment shall not be for more than seven days in a month.

(c) The guests will be required to pay the charges for catering including meals and refreshment, at the rates, to be prescribed from time to time, which shall be made available to the guests on demand.

(d) The guests shall not allow the suites/rooms for the use and occupation by friends, or persons, who are not the family members.

(e) The rooms of the new Guest House at Jaipur, on ground floor will be allotted to the Hon'ble sitting and retired Judges of the Supreme Court, Hon'ble sitting Chief Justices of the High Courts, and Hon'ble Senior Judge at Jodhpur, visiting Jaipur. For the remaining dignitaries/persons, suites/rooms on the first floor will be allotted.

(f) For the family members of the Hon'ble Judges, on a request and availability of the suits/rooms, allotment will be made on second floor.

8. Power to relax-

Hon'ble the Chief Justice may, by order, dispense with or relax the requirement of any rule to such extent and subject to such conditions, as may be considered necessary, in any particular case, considering the exigencies of the circumstances.

BY ORDER OF THE COURT


REGISTRAR GENERAL

SCHEDULE FOR MAINTENANCE CHARGES

A.	For Suites in the New High Court Guest House at Jaipur:	(i) Rs.250/- per day for first three days. (ii) Rs.500/- per day for the period beyond three days. (iii) Rs.500/- per day for additional suite, in case such suite is available.
B.	For Delux Rooms in the New High Court Guest House at Jaipur:	(i) Rs. 150/- per day for first three days. (ii) Rs.300/- per day for the period beyond three days. (iii) Rs.300/- per day for additional room, if such room is available.
C.	For Old Guest Houses:	(i) Rs.100/- per day for first three days. (ii) Rs.250/- per day for the period beyond three days. (iii) Rs.500/- per day beyond three months to the Hon'ble Judge, who has been allotted, or for whom official bungalow is available.
D.	For official visits of Hon'ble Sitting Judges of High Court of Rajasthan:	Rs.100/- per day for the period Hon'ble Judges are on official visit.



No.Acctts./Bldg./X(ii)6/91/C-42/897

Date : 31.10.2014

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to all the Hon'ble Judges.


 REGISTRAR (ADMN.) 31.10.14

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Vigilance)/ (Admn.)/ (Class.)/ (Rules)/ (Writs)/ (Exam.), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
3. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Court Officer, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J. Subordinate Courts (Estt.) Section/ Building Cell/General Section, Rajasthan High Court, Jodhpur.
8. All Managers Gr.I, Rajasthan High Court Guest House, Jodhpur/ Jaipur Bench, Jaipur.


 REGISTRAR (ADMN.) 31.10.14